

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:793
ANSWERED ON:09.07.2009
HARASSMENT OF RAIL PASSENGERS
Singh Shri Radha Mohan;Verma Smt. Usha

Will the Minister of RAILWAYS be pleased to state:

(a) whether incidents of passengers thrown out of the moving trains by personnel of Railway Protection Force have come to the notice of the Railways recently; and

(b) if so, the action taken by Railways against the security personnel found guilty and the steps being taken to stop recurrence of such incidents in future ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a): 02 incidents of passengers thrown out of the moving trains by personnel of Railway Protection Force have been reported during the year 2008.

(b): Both the cases have been registered by the concerned Government Railway Police under the provisions of Indian Penal Code. The details are as under:-

i) There was an allegation by the victim passenger namely Santosh Kushwaha S/o Indrajit Kushwaha of Gayghat PS Zamaniya, Distt. Ghazipur (UP) that escort party of train no. 2402 Dn. threw him out of the train on 24.01.2008 near Dildarnagar. On the basis of this complaint, Government Railway Police Station/ MGS registered a case vide no. 15/08 dated 24.01.2008 U/s 326, 338 IPC & 3/7 PC Act and both the staff of RPSF 2Bn. D Coy/ GKP were sent to jail and were placed under suspension.

(ii) The Civil Police Station/ Ghazipur registered a case in crime no. 0/08 under section 326 IPC dated 03.09.2008 against two unknown RPF staff and transferred the case to SRP/ GKP for further investigation. The case is under investigation. As the complainant has not mentioned the name of any Railway Protection Force staff, therefore action will be taken up after the identification of Railway Protection Staff during investigation of Government Railway Police.

The following steps have been taken to prevent recurrence of such incidents:-

1. RPF staff is sensitized regularly not to indulge in such incidents.
2. Surprise checks by officer and supervisor staff are being conducted.
3. Activities of RPF staff are monitored and analyzed by senior officers.
4. Public grievance cell is working at headquarter level to look into the complaints of the passengers.
5. Stringent action is taken against the defaulting/ erring RPF personnel.